

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.01.2021 (THURSDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	Savyasachi K. Sahai-R1 Prabhat Ranjan Singh Dhiren Shah-R2(IRP)
<b>2.</b>	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 837 of 2020	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	
<b>4.</b>	Comp. App. (AT) (Ins) No. 864 of 2020	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Avishek Guha-R1 Sneh Maheswari-R2 & R3
<b>5.</b>	Comp. App (AT) (Ins) No. 903 of 2020	Victor Vanya Bandlamudi Vs. Mercados Energy Markets India Pvt. Ltd.	ArunSaxena	Sourav Roy
<b>6.</b>	Comp. App (AT) (Ins) No. 906 of 2020	Ram RatanKanoongo Vs. Veda Kumar Nimbagal& Ors.	RajendraBeniwal	CH.Kameswara Rao-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2

<b>8.</b>	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	Jaikriti S Jadeja -R2
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**03:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>9.</b>	Comp. App. (AT) No. 403 of 2018  <b>Part Heard</b>	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**